

ANNEXURE 8

M/s BUDDHA GLOBAL LIMITED; COMMENCEMENT OF CIRP ON 12.09.2023

List of Operational creditors (Other than Workmen and Employees and Government Dues) as on 26.10.2023

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |
|---------|-------------------------------|--------------------|---------------------------|------------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|
| | | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related Party? | % voting share in CoC | | | | |
| 1 | Viterra India Private Limited | | 26-09-2023 | 11,59,99,202.51 | 3,67,25,000.00 | Unsecured | Nil | Nil | No | Nil | 0 | 0 | 0 | 7,92,74,202.51 |
| | | TOTAL | | 11,59,99,202.51 | 3,67,25,000.00 | | | | | | 0 | 0 | 0 | 7,92,74,202.51 |



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| Remarks, if any |
| *PROVISIONALLY ADMITTED |
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